

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 22nd of February, 2024

NO. HC.VII-100(Pt.-VIII)/2010/1393/A #### The Hon'ble Gauhati High Court has been pleased to *nominate* the following Judicial Officers to attend the "***Conference on Matrimonial Laws (P-1392)***" to be organised by the National Judicial Academy, Bhopal on **02-03-2024 to 03-03-2024**, in place of **Smti Shabnom Choudhury**, District & Sessions Judge, Bajali and **Smti. Tripti Ari**, Addl. District & Sessions Judge (FTC), Karimganj, who have been **exempted** from attending the aforesaid conference.

Sl. No.	Name & Designation of the Officer	Mobile No.	Email ID
1.	Shri Rajesh Kumar Todi , Additional District & Sessions Judge No. 1, FTC, Margherita, Tinsukia	9435179581	rktodicjdd@gmail.com
2.	Smti Sabeena Mazumdar Additional District & Sessions Judge, FTC, Darrang, Mangaldai.	9864431888	sab.jud@gmail.com

The aforesaid Officers are directed to attend the respective training programme accordingly.

The nominated officers are also requested to go through the joining instructions available in the NJA website.

By order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-100(Pt.-VIII)/2010/1394-1408 /A, Dated 22-02-2024

Copy for information & necessary action to:

1. The Hon'ble Director, National Judicial Academy, Suraj Nagar PO, Bhopal – 462044, Madhya Pradesh.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance/Estt.), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The District & Sessions Judge,
Darrang / Karimganj / Tinsukia.

(He/She is requested to inform the concerned Officer accordingly)

7. Smti Shabnom Choudhury, District & Sessions Judge, Bajali.
8. Shri Rajesh Kumar Todi, Additional District & Sessions Judge No. 1, FTC, Margherita, Tinsukia .
9. Smti. Tripti Ari, Addl. District & Sessions Judge (FTC), Karimganj.
10. Smti Sabeena Mazumdar, Additional District & Sessions Judge, FTC, Darrang, Mangaldai

The nominated participants are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) by email at liaisonoffice@nja.gov.in to enable the Academy to provide transport facility from the airport/railway station.

The nominated participants who are attending the training programme for the first time is also requested to deposit one-time Registration Fee of Rs. 1000/- (One thousand) plus GST of Rs. 180/- i.e., a total of Rs. 1180/-.

The nominated participants are requested to pay Lodging & Boarding charges @ Rs. 2500/- (Rupees Two Thousand Five Hundred) plus GST (Rs. 300/- at present) i.e., a total of Rs. 2,800/- per day or part of the day, per person.

No spouse, children, relatives and personal staff are permitted to accompany the nominated participants.